

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. C.P. (IB)-2945(MB)/2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

NAME OF THE PARTIES: - Bank of India

V/s

Futura Palysters Ltd.

APPEARANCES: -

FOR THE FINANCIAL CREDITOR : Adv. Mr. Prakash Shinde

FOR THE PROMOTERS : Sr. Counsel Ravi Kadam

FOR THE OFFICIAL LIQUIDATOR : R- Manmohan Rao

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel for the Liquidator is present and placed on record the status report in terms of the directions of this Tribunal dated 21.02.2023. The status report of the liquidator is taken on record. Counsel appearing for the ex-promoter director appears and submits that they have moved an application which is yet to be numbered and due for listing, however, the copy of the same is made available to the counsel appearing to the Bank of India. List this matter for further consideration on **31.03.2023** **(high on board)**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)